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C.A.No. 770 OF 2000
ITEM NO.101 COURT NO.10 SEC -XII

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S).770 OF 2000@@
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Harrington House School Appellant(s)

VERSUS

S.M. Ibrahani and Anr. Respondent(s)
(with office report)

DATE: 2-5-2002 This matter was called on for hearing today.@@
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CORAM :
HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Appellant (s) : Mr. S Aravindh, Adv. for
Mr. Rakesh K Sharma, Adv.

For Respondent(s) : Mr. S Sivasubramanium, Sr. Adv.
Mr. V Ramasubramanian, Av.

UPON being mentioned the Court made the following
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Mr. S Aravindh, learned counsel for the appellant started his arguments at 11.40 a.m. and concluded at 12.50 p.m. Thereafter Mr. S Sivasubramanium, learned senior counsel for the respondents started his arguments and concluded at 2.15 p.m.
Judgment reserved.
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(D.L. Chugh) (Janki Bhatia)
Court Master Court Master
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